

Annexure - III

Clarifications to Pre-Bid Queries Regarding “Establishment of Project Management Unit (PMU) under Rashtriya Krishi Vikas Yojana – Remunerative Approaches for Agriculture and Allied Sectors Rejuvenation (RKVY-RAFTAAR)”

S. No.	Agency	Page No	Content as per RFP	Query/Clarification sought	Clarification issued
1.	AFC India Ltd.	Page 10	<p>Earnest Money Deposit (EMD): All bidders will be required to submit Bid Security or EMD of Rs.1,00,000/- (Rupees One Lakh only) in the shape of Demand Draft/Banker’s Cheque from a Nationalized Bank in favour of the “Director, IMAGE, Bhubaneswar” drawn in any Scheduled Commercial Bank payable at Bhubaneswar. Bid Security (EMD) of the unsuccessful bidders may be returned to them at the earliest after expiry of the final Bid validity period and latest by the 30th day after the award of contract.</p>	<p>This is to bring to your notice that “As per the Public Procurement Policy for MSEs Order, 2012 notified under section 11 of MSMED Act, 2006 (https://msme.gov.in/public-procurement-policy-micro-and-small-enterprises-mses-order-2012), registered MSEs are exempted from submitting the Tender Cost and EMD (refer Exemption of MSMEs to submit Bidder Fee and EMD at https://msme.gov.in/sites/default/files/Sch-vol1-151214.pdf-sri.pdf)”.</p> <p>In this regard, we request you to kindly allow the exemption of EMD for MSMEs?</p>	<p>Referring to the circular of Finance Dept. Govt. of Odisha Letter No.14602/F PT14-FIN-COD-MISC-0007-2019, dtd.20.05.2021 the EMD is exempted for local MSEs and startups on submission of the registration certificate along with the bid.</p>

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2.	AFC India Ltd.	Page 23	<p>Team Structure</p> <p>a) Senior Technical Consultant <u>Qualification and Experience:</u></p> <ul style="list-style-type: none"> • Minimum 10 years of experience in government sector / sector of external aided projects, experience implementation of govt. programs/schemes in Agriculture or its allied sector. <p>Pay: Acceptable range of remuneration per month Rs. 90,000/- to Rs.1,20,000/- per month.</p> <p>b) Technical Consultant</p> <ul style="list-style-type: none"> • Minimum 7 years of experience in government sector / sector of external aided projects, experience in implementation of Govt. programs/ schemes in Agriculture or its allied sector. <p>Pay: Acceptable range of remuneration per month Rs. 70,000 to Rs.90,000 per month</p>	<p>As per the ToR, the qualifications & experience required for each expert is not justifiable with the range of remuneration mentioned in the ToR.</p> <p>Further, setting a limit in the remuneration will restrict us to identify the resource of the aforementioned qualification & expertise.</p> <p>So, it is requested to please relax the limit on the remuneration of the expert</p>	As per RFP.

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3.	AFC India Ltd.	Page25	<p>Performance linkedPaymentTerms&Penalty</p> <p>a) Failure on agency's part to furnish the deliverables as per the agreed time line(clause 5) will enforce a penalty @ 1% per week subject to maximum of 10% of thequarterly payment.</p>	We request you to relax the penalty to be imposed yearly @ 1-5%.	As per RFP
4.	AFC India Ltd.	Page26	<p>i. Senior Consultant: 1st — 3rd replacement — Rs. 1,00,000 per replacement; 4th — 6th replacement — Rs. 2,00,000 per replacement; >= 7th replacement — Rs. 4,00,000 perreplacement.</p> <p>ii. Other consultants: 0 — 1st replacement — Nil; 2nd — 3rd replacement — Rs. 50,000per replacement; 4th — 6th replacement — Rs. 1,00,000 per replacement; >= 7threplacement— Rs.2,00,000 perreplacement</p> <p>This penaltywill beoverandabovethe 10% cap as mentioned above.</p>	It is requested to kindly provide some relaxation on Penalty Forreplacement of expert.	Penalty will not be imposed in case of the replacement of personnel in due procedurereferring to the Clause-2.25 of RFP after the lock in period.

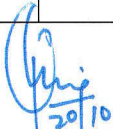
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5	AFC India Ltd.	-	-	Will there be any Govt. entities involved in PMU. Since, submission of UC and monitoring Fund Flow would require their authentication. Also Annual Action Plans (AAP) under RKVY have to be formulated by respective directorates and could be value added in line with RKVY guidelines. Thus PMU can facilitate and coordinate the work not to create but to obtain the AAP.	The PMU will be engaged under the DAFE and will work under the guidance of different govt. officials of DAFE.
6	KPMG Advisory Services Pvt. Ltd	3	Bidder Data Sheet	Request to make the Quality and Cost Based Selection (QCBS) with weightage of 80:20 to the Technical and Financial proposals respectively.	As per RFP
7	KPMG Advisory Services Pvt. Ltd.	13	Technical Evaluation Criteria	Request to reduce the extra weightage for project assignments in Odisha.	As per RFP

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8	KPMG Advisory Services Pvt. Ltd	23	Team Structure	Request to reduce the weightage for years of experience and special recognition / special achievement /award in workexperience and rather give some weightage to experience richness and match with the project requirements.	As per RFP
9	KPMG Advisory Services Pvt. Ltd	23-24	Acceptable range of remuneration	As per our experience, it is difficult to find highly skilled candidates at the given person months rates. We endeavor to provide quality project delivery to our clients and thus, see the given rates as a challenge for deploying a team balancing Experience and rates.	As per RFP
10	KPMG Advisory Services Pvt. Ltd	25-26	Performance linked Payment Terms & Penalty	In the project execution of this scale, there are many aspects out of the control of the consulting firm and dependent on External factors. Considering this, we request for removing the penalty clauses.	As per RFP

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11	KPMG Advisory Services Pvt. Ltd	22	Scope of work	Please share tentative sample size for Mid-term Evaluation and Impact assessment of ongoing projects	It will be assessed by the PMU during work.
12	NABCONS	-	-	Will the client provide sitting space and fully functional office space including work stations, internet etc. for PMU team or bidder will have to include this in the cost	Designated sitting space will be provided to the PMU.
13	NABCONS	-	-	Can the bidder include cost of additional resources which will be required for function of PMU beyond the manpower quoted in RFP	As per RFP
14	NABCONS	-	-	Whether TA/DA will be a part of financial proposal and will it be reimbursed on actual basis?	To be reimbursed as per approved govt. norms, if required.
15	NABCONS	-	-	Any fixed days of PMU team travel per month	No
16	NABCONS			It is understood that client will bear the cost of workshops and PMU will only facilitate. Please clarify	Yes

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17	AIILSG	9	The bidder must be a registered Private Limited Company/Partnership firm/limited Liability Partnership registered in India with a track record of providing consulting/ advisory services for at least 5 years as on 31 st December, 2022.	We understand that the bidders registered under the Societies Registration Act 1860 are also capable of undertaking this assignment. We request you kindly amend this clause as:- The Bidder must be a registered Private Limited Company/ Partnership firm/ Limited Liability Partnership/ Societies registered in India with a track record of providing consulting/ advisory services for at least 5 years as of 31st December 2022 Please clarify!	As per RFP.
18	AIILSG	10	The proposal must be supported by Bid Security or EMD of Rs. 1, 00,000/- (Rupees One Lakh) in the shape of Demand Draft/Banker's Cheque from a Nationalized Bank in favor of the "Director, IMAGE, Bhubaneswar" drawn in any Scheduled Commercial Bank payable at Bhubaneswar.	We request you to kindly grant an exemption/relax the criteria for payment of Earnest Money Deposit (EMD) for all those bidders who registered under the MSME Act and have valid MSME Registration Certificates.	Referring to the circular of Finance Dept. Govt. of Odisha Letter No.14602/F PT14-FIN-COD-MISC-0007-2019, dtd.20.05.2021 the EMD is exempted for local MSEs and startups on submission of the registration certificate along with the bid.


 Director of Agriculture and Food Production,
 Odisha, Bhubaneswar